

Final Adjusted Gross Revenue dues of telecom companies

1293. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether DoT is yet to work out final figures of AGR due towards the service providers due to variation detected in accounting practices;
- (b) if so, the details thereof;
- (c) what immediate steps Government has taken to rework the dues; and
- (d) whether any timeline has been fixed for finally arriving at the dues of the telecom companies after removing the anomalies in accordance with Court mandated formula?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) to (d) The dues of Telecom companies have been determined by Hon'ble Supreme Court in its judgement dated 20.07.2020, the details of which are given in the Statement.

Statement

Details of dues of telecom companies as determined in the judgement of the Supreme Court

| Sl. No. | Name of the Company | Total Demand of DoT incorporating C&AG and Special Audit as on October 2019 (₹ cr.) (LF+SUC) | Self-Assessment by Licensee pursuant to the Hon'ble SC Judgment (₹ cr.) | Payment Received till 06.03.2020 (₹ cr.) | Balance Due (₹ cr.) |
|---|-------------------------------|--|---|--|---------------------|
| | | A | B | C | D |
| 1 | 2 | 3 | 4 | 5 | 6 |
| Operational TSPs party to the litigation | | | | | |
| 1. | Bhartiairtel Group | 43980.00 | 13004.00 | 18,004.00 | 25976.00 |
| 2. | Telenor India Private Limited | | | | |

| 1 | 2 | 3 | 4 | 5 | 6 |
|--|---|-----------|-----------------------------------|-----------|-----------|
| | Bharti Group | 43980.00 | 13004.00 | 18004.00 | |
| 3. | Idea Cellular Ltd. | 58254.00 | 21533 (LF 14453+ SUC 7080) | 3,500.00 | 54,754.00 |
| 4. | Vodafone Group of Companies | | | | |
| | Vodafone Idea | 58254.00 | 21533.00 | 3500.00 | 54754.00 |
| 5. | Tata Group of Companies | 16798.00 | 2197 (LF 1720 + SUC 477) | 4,197.00 | 12,601.00 |
| 6. | Quadrant Televentures Limited | 189.91 | 25.28 | 0.69 | 189.22 |
| 7. | Reliance Jio Infocomm Ltd. | 70.53 | 194.79 (LF148.03+ SUC46.76) | 195.18 | - |
| | SUB-TOTAL (1-7) | 119292.44 | 36954.07 | 25,896.87 | 93520.22 |
| TSPs under Insolvency | | | | | |
| 8. | Aircel Group of Companies | 12389.00 | | - | 12389.00 |
| 9. | Reliance Communication/ Reliance Telecom Limited | 25199.27 | | 3.96 | 25194.58 |
| 10. | Sistema Shyam Teleservices Ltd. | | 222.1 (LF 166.1+ SUC 56) | 0.73 | |
| 11. | Videocon Telecommunications Ltd. | 1376.00 | | - | 1376.00 |
| | SUB-TOTAL (8-11) | 38964.27 | - | 4.69 | 38959.58 |
| TSPs which were not party to the litigation | | | | | |
| 12. | Loop Telecom Pvt. Ltd. | 604.00 | | - | 604.00 |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|-------------------------------------|-----------|----------|----------|-----------|
| 13. | Etisalat Db Telecom Private Limited | | | | |
| 14. | S Tel Pvt. Ltd. | | | | |
| 15. | Bharat Sanchar Nigam Limited | 5835.85 | - | - | 5835.85 |
| 16. | Mahanagar Telephone Nigam Limited | 4352.09 | | - | 4352.09 |
| | SUB-TOTAL (12-16) | 10791.94 | 222.1 | 0.00 | 10791.94 |
| | TOTAL | 169048.65 | 37176.17 | 25901.56 | 143271.74 |

Note:

1. Total Demands are inclusive of Principal, Interest, Penalty and Interest on Penalty.
2. Total Demands have been calculated generally up to FY 2016-17. On these outstanding amounts, Interest/Penalty/Interest on Penalty is calculated up to October, 2019.
3. All dues are subject to further revisions due to departmental assessments, CAG audits, Special Audits, Court Cases etc.

Increase in revenue collection by DOT during 2020-21

1294. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the sale of mega spectrum during 2020-21, AGR dues to the telecom companies and license fees from non-telecom PSUs is likely to generate over 150 per cent more revenue than projected in the Budget;

(b) if so, the estimated revenue likely to be generated during 2020-21;

(c) whether Government is considering granting some concessions to non-telco PSUs in clearing the dues towards the licenses acquired from DoT for internal communications; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) and (b) Revenue expected from Spectrum auction during 2020-21 had initially been projected in the 2020-2021 Budget. Regarding AGR dues, in M.A. (D) No. 9887 of 2020 in Civil Appeal Nos 6328-6399 of 2015 and